

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-505/2017 in
OA-1673/2016**

New Delhi, this the 21st day of September, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Rakesh Kumar, age-38+ years,
Driver, DTC,
S/o Sh. Baljeet Singh,
R/o Village-Palra, PO-Barouli,
District-Sonepat, Haryana Petitioner

(through Sh. Sachin Chauhan with Sh. Rajesh)

Versus

1. Shri Sandeep Kumar,
Chairman-cum-Managing Director,
Delhi Transport Corporation
DTC, IP Depot,
New Delhi.
2. Sh. Devender Kumar Gupta,
Depot Manager,
Delhi Transport Corporation,
Rajghat Depot-II,
Delhi. Respondents

(through Sh. Umesh Joshi)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, learned counsel for the respondents submitted that the respondents have challenged the

order of this Tribunal before Hon'ble High Court of Delhi vide Writ Petition No. 3980/2017 in which on 18.08.2017, Hon'ble High Court has passed an order staying the contempt proceedings till the next date of hearing.

2. In view of the aforesaid, we close this CP at this stage and discharge the notices issued to the alleged contemnors. The petitioner shall however remain at liberty to seek revival of this Contempt Petition after decision in the Writ Petition.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

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